

Through FAX

(J.H.C. Sch. 1-7)

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From:
Rajesh Kumar Vaish,
Registrar (Administration)
High Court of Jharkhand
Ranchi.

File No. XXII(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- i) The Director General,
Gujrat Forensic Science University Gandhinagar (Gujarat),
- ii) The Director,
Directorate of Forensic Science,
Gandhinagar (Gujarat).

Ref: - Your Letter No. GFSU/DG/2673/2017 dated 18.09.2017.

Sub: - Regarding **nomination** for attending two days International Conference on Forensic Science and Cyber Security (INFORSECON) scheduled to be held on 05th and 06th October, 2017 at Gujarat Forensic Sciences University and BPR&D, MHA, GOI.

Sir,

Apropos the letter on the subject referred above, I am directed to inform that the Court has been pleased to **nominate** i) Sri Diwakar Pandey, A.J.C.-cum-Special Judge, CBI, Ranchi and ii) Sri Radha Krishan, District & Additional Sessions Judge, Jamshedpur for attending two days International Conference on Forensic Science and Cyber Security (INFORSECON: 2017) scheduled to be held on 05th and 06th October, 2017 at Gujarat Forensic Sciences University, Gandhinagar, Gujarat.

This is for kind information and needful.

Yours faithfully,
Sd/- **R.K. Vaish**
Registrar (Administration)

Memo No. 4451 / Apptt.

Ranchi dated the 23/09/2017

Copy forwarded to the Judicial Commissioner, Ranchi / the Principal District & Sessions Judge, Jamshedpur for information and needful / Sri Diwakar Pandey, A.J.C.-cum-Special Judge, CBI, Ranchi and Sri Radha Krishan, District & Additional Sessions Judge, Jamshedpur with necessary permission to leave the Headquarters for attending the aforesaid training programme / the Director, Judicial Academy Jharkhand / Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.


23-09-17
Registrar (Administration)